

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.29

CP (CAA) No. 21/Chd/Hry/2023

(2nd Motion)

Under Section 230-232, CA 2013

In the matter of:-

Hollysea Finvest Pvt. Ltd

...Transferor Company

With

Star Wire (India) Laboratories Pvt. Ltd.

...Transferee Company

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 05.12.2023.

Sd/-
Court Officer

November 6, 2023
Pdp